## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

STARRED QUESTION NO:93
ANSWERED ON:16.08.2012
FLOOD CONTROL
Bhadana Shri Avtar Singh;Deka Shri Ramen

## Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government is considering any measures to reduce the impact of floods in certain flood prone areas of the country;
- (b) if so, the details thereof, State-wise especially in Eastern Uttar Pradesh and Bihar;
- (c) the details of funds provided to the State Governments for desilting the canals, repairing the damaged embankments and controlling flood during the last five years and the current year, State-wise, especially in Assam;
- (d) whether the Government proposes to put up large scale reservoirs to store flood water and divert it for use in future and if so, the details thereof; and
- (e) whether there has been delay in implementation of flood control plan by the States and/or National Water Development Authority and if so, the details and the reasons therefor?

## **Answer**

THE MINISTER OF PARLIAMENTARY AFFAIRS & WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION No.93 TO BE ANSWERED ON 16.8.2012 REGARDING "FLOOD CONTROL" RAISED BY SHRI RAMEN DEKKA AND SHRI AVTAR SINGH BHADANA.

- (a) Yes, Madam.
- (b) The subject of flood management falls within the preview of State Governments. Accordingly, the schemes of flood management are planned, investigated and implemented by the concerned State Governments as per their own priorities. The role of Central Government is technical, advisory, catalytic and promotional in nature. However, the Central Government has taken following measures in order to assist the States in better flood management in critical areas:
- (i) The Ganga Flood Control Commission (GFCC) and the Brahmaputra Board set up by the Government of India have prepared Master Plans for flood management in Ganga Basin States and the North Eastern States respectively.
- (ii) The Government of India had launched a Flood Management Programme during XI Plan for providing central assistance to the State Governments for taking up works related to river management, flood control, anti-erosion, drainage development, flood proofing works, restoration of damaged flood management works and anti-sea erosion.
- (c) Under Flood Management Programme, a total of 420 works were approved during XI Plan in various States and the central assistance of Rs.3566 crore was released upto 31.3.2012. The details of funds released under Flood Management Programme during XI Plan to the States including Uttar Pradesh, Bihar and Assam are given in Annex-1.
- (d) Yes, Madam. The large dams and canal systems are proposed to be constructed to store and transfer surplus flood water through inter-basin water transfer projects. The details of proposed / existing dams under inter-basin water transfer proposals are given in Annex.2.
- (e) At times, delays occur because implementation of flood control projects involves various stages like survey and investigation, formulation of detailed project reports, techno-economic appraisal, approval of the project/scheme. Similarly, implementation of Inter-Linking of Rivers (ILR) projects get delayed because they have to go through various stages i.e. preparation of feasibility reports, negotiations, and most importantly consensus among the concerned States. Agreement with the neighbouring countries in case the area falls partially in other countries, Detailed Project Report formulation, techno-economic viability acceptance and clearance by Ministry of Environment and Forests besides Investment Clearance by Planning Commission are the other pre-requisites.